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03/04/24

HIGH COURT OF DELHI: NEW DELHI

No. 11 /DHC/Gaz-IIB/G-7/VLE.2(a)/2024
Dated: 3rd April, 2024

ORDER

Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with immediate effect:-

S. No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Rashmi Gupta	SCJ-cum-RC, South-West, Dwarka	CMM, Central, THC	Central	In a Vacant Court
2.	Anurag Thakur	JSCC-cum-ASCJ-cum-Guardian Judge, North-East, KKD	SCJ-cum-RC, East, KKD	East	In a Vacant Court
3.	Deepak Kumar-II	ACMM-02-cum-ACJ, Rouse Avenue Court Complex	SCJ-cum-RC, South-West, Dwarka	South West	Vice Rashmi Gupta
4.	Nishant Garg	On repatriation	ACMM-02-cum-ACJ, Rouse Avenue Court Complex	RACC	Vice Deepak Kumar-II
5.	Shruti Chaudhary	ACJ-cum-CCJ-cum-ARC, Shahdara, KKD	JSCC-cum-ASCJ-cum-Guardian Judge, North-East, KKD	North East	Vice Anurag Thakur
6.	Manish Jain	On repatriation	ACJ-cum-CCJ-cum-ARC, North, Rohini	North	Vice Deepali Srivastava
7.	Deepali Srivastava	ACJ-cum-CCJ-cum-ARC, North, Rohini	Principal Magistrate, JJB-IV, Family Court Complex, Vishwas Nagar, East District	East	In a vacant Court
8.	Gaurav Sharma	Civil Judge-05, Central, THC	ACJ-cum-CCJ-cum-ARC, Shahdara, KKD	Shahdara	Vice Shruti Chaudhary
9.	Neha Pandey	MM-06, North, Rohini	Civil Judge-05, Central, THC	Central	Vice Gaurav Sharma

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10.	Shashank Nandan Bhat	MM (NI Act)-06, South-West, Dwarka	MM-02, West, THC	West	In a Vacant Court
11.	Renu	On return from Maternity/CCL	MM (Mahila Court), North-West, Rohini	North West	In a Vacant Court
12.	Anam Rais Khan	MM (NI Act)-01, New Delhi, PHC	MM (Mahila Court)-01, South-East, Saket	South East	Vice Sanghmitra
13.	Chakita Srivastava	MM-01, Shahdara, KKD	MM (Mahila Court)-04, South, Saket	South	Vice Sukriti Singh
14.	Sukriti Singh	MM (Mahila Court)-04, South, Saket	MM-04, West, THC	West	In a Vacant Court
15.	Sanghmitra	MM (Mahila Court)-01, South-East, Saket	MM-01, Shahdara, KKD	Shahdara	Vice Chakita Srivastava
16.	Garima Jindal	MM (NI Act) Digital Court-03, North-West, Rohini	MM-06, North, Rohini	North	Vice Neha Pandey
17.	Sarthak Panwar	MM (NI Act)-09, South-West, Dwarka	MM-05, North, Rohini	North	In a Vacant Court

Notes:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.
3. Upon transfer of Ms.Garima Jindal, MM (NI Act) Digital Court-03, North West, Rohini, New Delhi, the work of her court is assigned to Sh. Ajay Singh Parihar MM (NI Act) Digital Court-04, North West, Rohini, New Delhi in addition to his own court work already assigned to him, till further orders.
4. Upon transfer of Ms.Anam Rais Khan, MM (NI Act)-01, New Delhi, Patiala House Court, the work of her court is assigned to Sh. Anurag Chhabra MM (NI Act)-03, New Delhi, Patiala House Court in addition to his own court work already assigned to him, till further orders.
5. Upon transfer of Sh.Shashank Nandan Bhat, MM (NI Act)-06, South-West, Dwarka Court, the work of his court is assigned to Ms.Apoorva Rana, MM (NI Act)-05, South-

West, Dwarka Court in addition to her own court work already assigned to her, till further orders.

6. Upon transfer of Sh. Sarthak Panwar, MM (NI Act)-09, South-West, Dwarka Court, the work of his court is assigned to Sh. Anshul Mehta, MM (NI Act)-08, South-West, Dwarka Court in addition to his own court work already assigned to him, till further orders.

BY ORDER OF THE COURT

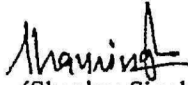
SD/-
(KANWAL JEET ARORA)
REGISTRAR GENERAL

2080-2113
Endst. Nos. /DHC/Gaz.-IIB/G-7/VI.E.2(a)/2024 Dated: 3rd April, 2024

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-110003.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block-1, Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. All Registrars, Delhi High Court, New Delhi.
20. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Joint Registrar (IT), Delhi High Court with request to upload this order on the website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.

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30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
 31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
 32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
 33. Personal file of the officer(s) concerned.
 34. Guard File.



(Shankar Singh)
Joint Registrar (Gaz-IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 10842-10867 /F.5(3)/Gaz./PDJ West/2024 Dated, Delhi the 04/4/24

Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The CMM, West District, Tis Hazari Courts, Delhi.
3. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
6. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.


(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

4/4/24

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